## BILLS INTRODUCED IN THE LEGISLATIVE ASSEMBLY OF THE STATE OF TAMIL NADU

Under Rule 130 of the Tamil Nadu Legislative Assembly Rules, the following Bill which was introduced in the Legislative Assembly of the Tamil Nadu on 15th October, 2025 is published together with Statement of Objects and Resasons for general information:-

### L.A. Bill No. 27 of 2025

## A Bill further to amend the Tamil Nadu Payment of Salaries Act, 1951.

BE it enacted by the Legislative Assembly of the State of Tamil Nadu in the Seventy-sixth Year of the Republic of India as follows:-

# Short title and commencement.

- 1. (1) This Act may be called the Tamil Nadu Payment of Salaries (Amendment) Act, 2025.
- (2) It shall be deemed to have come into force on the 1st day of April 2025.

### Amendment of section 12-B.

2. In section 12-B of the Tamil Nadu Payment of Salaries Act, 1951, in sub-section (1), for the expression "Thirty thousand rupees", the expression "Thirty five thousand rupees" shall be substituted.

Tamil Nadu Act, XX of 1951.

#### STATEMENT OF OBJECTS AND REASONS.

On the 26th April 2025, the Hon'ble Chief Minister has announced on the floor of the Tamil Nadu Legislative Assembly, among others, that the pension payable to former Members of the Legislative Assembly or of the erstwhile Legislative Council will be enhanced from Rs.30,000/- (Rupees thirty thousand only) to Rs.35,000/- (Rupees thirty five thousand only) per mensem with effect from 1st April 2025.

- 2. To give effect to the above announcement, the Government have decided to amend the Tamil Nadu Payment of Salaries Act, 1951 (Tamil Nadu Act XX of 1951) suitably.
  - 3. The Bill seeks to give effect to the above decision.

M.K. STALIN, Chief Minister.

#### FINANCIAL MEMORANDUM

The Bill when enacted and brought into force would involve expenditure from the Consolidated Fund of the State. The additional expenditure to be incurred as a result of the proposed Legislation will be approximately a sum of Rs.6,23,40,000/- (Rupees six crore twenty three lakhs and forty thousand only) per annum.

M.K. STALIN, Chief Minister.

Secretariat, Chennai, 15th October 2025.

K. SRINIVASAN, *Principal Secretary.*